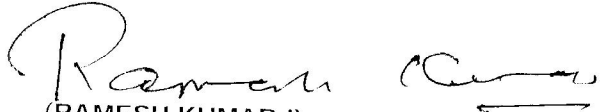


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST
KARKARDOOMA COURTS, DELHI

ORDER

Ms. Sonia Malik, Sr. Personal Assistant, presently deputed in the court of Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District, Karkardooma courts, Delhi. is hereby directed to work in her **regular court** i.e. court of Sh. Pulastya Pramachala, ASJ-03, North East District, Karkardooma courts, Delhi. Earlier order dated 2933-2944/P&T/Admn/NE.KKD, dated 17/05.2022 is hereby cancelled.

Note:- Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against her as per rules.

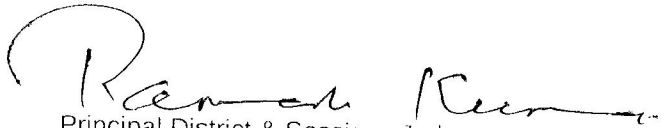

(RAMESH KUMAR-I)
Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi. 27/5/22

No. 3182-3193 /P&T/Admn./NE/KKD/2022

Dated 27/5/2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-I, O/o Principal District & Sessions Judge (HQ), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
7. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
8. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
9. PS to the undersigned.


Principal District & Sessions Judge
North-East District,
Karkardooma Courts, Delhi. 27/5/22